

(P)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI.

O.A.No. 3273 of 1992. Date of Decision: 17.5.93

A.C.MishraApplicant.

Versus

Union of India & othersRespondents.

CORAM

Hon'ble Mr. J. P. Sharma, Member (J)

Hon'ble Mr. S. R. Adige, Member (A)

For the applicant: Shri P. P. Khurana, Counsel.

For the respondents: Shri V. P. Uppal,
Counsel.

JUDGMENT (ORAL)

(By Hon'ble Mr. J. P. Sharma, Member (J).)

The applicant Shri A. C. Mishra, Income Tax Officer, Ward I, Indore feeling aggrieved by non-opening of the sealed cover resorted to on the recommendations of the Departmental Promotion Committee held in December, 1988/January 1989, January 1990, February, 1990/ March, 1991/October, 1991 and December, 1991, filed the present application praying for a direction to the respondents to promote the applicant in accordance with the recommendations of the Departmental Promotion Committee (S) and to give him all consequential reliefs/benefits, promotion arrears of pay etc.

2. The respondents contested this application and filed their reply. On 21.1.93, the Bench passed an interim order directing the respondents to open the sealed cover as regards the applicant with respect to the recommendations of the DPC held in December, 1988/January, 1989 and the result of the same may be complied with, subject to the final outcome of the main application.

3. The matter was taken-up today and the learned counsel for the respondents-Shri V. P. Uppal

✓

has stated that the sealed cover as directed by the interim order was opened and the applicant was not recommended by the DPC for promotion. The learned counsel for the applicant Shri P.P.Khurana states that he could not contact his client but obviously because he has not responded , he has no reason to disbelieve the statement of the learned counsel for the respondents.

4. In view of above facts and circumstances, this O.A. has become infructuous and is, therefore, dismissed. Parties to bear their own costs.

M. Adig.
(S.R.ADIGE)
MEMBER(A)

J. P. Sharma
(J.P.SHARMA)
MEMBER(J)

(ug)